

.1.

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

Original Application No.180/00284/2018

Thursday, this the 8th day of August, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

1. P.J.Varghese,
Administrative Officer Grade II (Retd.),
Headquarters, Southern Naval Command,
Naval Base, Kochi – 4.
2. P.C.Rajeevan,
Administrative Officer Grade II (Retd.),
Naval Aircraft Yard, Southern Naval Command,
Naval Base, Kochi – 4.
3. P.M.Sheila,
Administrative Officer Grade II (Retd.),
Headquarters, Southern Naval Command,
Naval Base, Kochi – 4.
4. K.Thankam,
Administrative Officer Grade II (Retd.),
Material Organisation, Southern Naval Command,
Naval Base, Kochi – 4.
5. P.I.Chechamma,
Administrative Officer Grade II (Retd.),
Headquarters, Southern Naval Command,
Naval Base, Kochi – 4.
6. K.K.Lakshmikutty,
Administrative Officer Grade II (Retd.),
Material Organisation, Southern Naval Command,
Naval Base, Kochi – 4.
7. C.U.Molly,
Administrative Officer Grade II (Retd.),
INS Venduruthy, Southern Naval Command,
Naval Base, Kochi – 4.

.2.

8. K.S.Celinamma,
Administrative Officer Grade II (Retd.),
Material Organisation, Southern Naval Command,
Naval Base, Kochi – 4.
9. M.Ambika Devi,
Administrative Officer Grade II (Retd.),
Indian Naval Academy, Ezhimala.
10. Mohammad Shamim Khan,
Administrative Officer Grade II (Retd.),
Indian Naval Academy, Ezhimala.
11. Vikram Singh,
Administrative Officer Grade II (Retd.),
Indian Naval Academy, Ezhimala.Applicants

(By Advocate Mr.Sunil Jacob Jose)

v e r s u s

1. Union of India
represented by the Secretary to the Government of India,
Ministry of Defence, New Delhi – 110 001.
2. The Chief of Naval Staff,
Naval Headquarters, R.K.Puram,
New Delhi – 110 001.
3. The Flag Officer Commanding in Chief,
Southern Naval Command, Naval Base, Cochin – 04.Respondents

(By Advocate Mr.K.C.Muraleedharan, ACGSC)

This application having been heard on 8th August 2019, the Tribunal on the same day delivered the following :

OR D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, learned counsel for the applicants submitted that the reliefs sought by the applicants have been granted and that the O.A can be closed.

.3.

2. In view of the above, the O.A is closed. No order as to costs.

(Dated this the 8th day of August 2019)

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

asp

List of Annexures in O.A.No.180/00284/2018

- 1. Annexure A-1 series** – Copies of the order No.CP(G)/2601/AO II dated 11.7.2011, 31.3.2011, 8.4.2012 and order No.GP(G)0356/DPC/AO-II dated 1.10.2014, 7.7.2015, 16.9.2015 and 27.6.2016 issued to the applicants 1 to 9.
- 2. Annexure A-2 series** – Copies of the order No.CP(G)/1784/2009 dated 22.3.2010 issued to the applicants 10 and 11.
- 3. Annexure A-3** – A copy of the order No.CP(P)/8416/VI CPC/Adm/09/421/US(MP)/D(N-II) dated 5.4.2010.
- 4. Annexure A-4** – A copy of the Recruitment Rules 2013 dated 28.12.2013.
- 5. Annexure A-5** – A copy of the CDS(RP) Rules 2008 (Notification F.No.11(1)/2008/D(Civ.I) dated 9.9.2008).
- 6. Annexure A-6** – A copy of the judgment in WP(C) No.116/2013 dated 6.9.2013 of the High Court of Delhi.
- 7. Annexure A-7** – A copy of the order dated 9.3.2017 of this Hon'ble Tribunal in O.A.No.868/2014.
- 8. Annexure A-8** – A copy of the communication No.L-373/US(MP)/D(N-II)/17 dated 8.2.2018 of the 1st respondent.
- 9. Annexure R-1** – A copy of the specific recommendation of 6th CPC and Part B of CDS (RP) Rules, 2008.
- 10. Annexure R-2** – A copy of the UO No.10(13)/E-IIIB/2014 dated 16th October 2015.

.4.

- 11. Annexure R-3** – A copy of the HQ SNC letter CS 2695/43/1787 dated 13th April 2018.
- 12. Annexure R-4** – A copy of the IHQ of MOD(N)/DCP letter CP (P)/2080/Court Case dated 8th May 2018.
- 13. Annexure R-5** – A copy of the IHQ of MOD(N)/DCP Fax Message CP(P)/2080/Court Case dated 17th August 2018.
